

GRANTS FOR PRIMARY EDUCATION

1295. Shri Ram Krishan: Will the Minister of Education be pleased to state:

(a) the total amount granted during 1955-56 to the various States in connection with primary education, State-wise; and

(b) the amount actually utilised by the States?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) A statement is laid on the Table of the House. [See Appendix IX, annexure No. 48].

(b) The information has not yet been made available by the State Governments.

PETROL REFINERY

1296. Shri K. P. Tripathi: Will the Minister of Natural Resources and Scientific Research be pleased to state.

(a) whether it is a fact that the refinery for petrol found in Naharkatiya region will be set up in Calcutta; and

(b) if so, the reasons for it?

The Deputy Minister of Education (Dr. K. L. Shrimali): (a) No decision has yet been taken on this question.

(b) Does not arise.

SURPLUS LANDS

1297. Shri G. L. Chaudhary: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that Government propose to transfer surplus lands in cantonments to the State Governments; and

(b) if so, the terms and conditions on which these lands will be transferred?

The Deputy Minister of Defence (Sardar Majithia): (a) No, Sir.

(b) Does not arise.

OFFICIAL DELEGATIONS

**1299. { Sardar Iqbal Singh:
Sardar Akarpuri:**

Will the Minister of Finance be pleased to state:

(a) the number of official delegations that visited foreign countries during the year 1955-56;

(b) the breakdown of each of these figures, Ministry-wise;

(c) the total expenditure incurred on them; and

(d) the names of the countries visited by each delegation?

The Minister of Revenue and Civil Expenditure (Shri M. C. Shah): (a) to (d). The information is being collected and will be laid on the Table of the House as soon as it is available.

LOANS AND GRANTS TO PUNJAB AND PEPSU

**1300. { Sardar Iqbal Singh:
Sardar Akarpuri:**

Will the Minister of Finance be pleased to state:

(a) the loans and grants sanctioned so far to the States of Punjab and PEPSU up-to-date, separately;

(b) whether the State Governments availed of all the amounts so granted; and

(c) if not, the reasons therefor?

The Minister of Finance (Shri C. D. Deshmukh): (a) to (c). The information is being collected and will be laid on the Table of the House.

SCHEDULED BANKS

**1301. { Sardar Iqbal Singh:
Sardar Akarpuri:**

Will the Minister of Finance be pleased to state:

(a) the number of applications received by the Reserve Bank of India from Scheduled Banks for opening their branches abroad during the year 1955-56;